

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2012

Dated : 18th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Power Management Co. Ltd. ... Appellant(s)
Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. R. Mekhala for
Mr. G. Umamathy

Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Mr. Hemant Singh for R.2

ORDER

The learned counsel for the Appellant is filing the Rejoinder today in the Registry after serving copy on the other side.

Post the matter for hearing on **08.02.2013.**

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson